

F.No 01(27)/Roster/CESTAT/2012  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 13/01/2012

**ORDER NO. 06 OF 2012**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 252 of 2011 for CESTAT, Chennai to the extent indicated below:-**

From 23/01/2012 to 03/02/2012, Hon'ble Dr. C. Satapathy, Member(Technical) and Hon'ble Mr. D.N. Panda, Member(Judicial) will hear Division Bench matters.

**By Order**



**(S. Chandran)**  
**Registrar**

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**Registrar**

F.No 01(27)/Roster/CESTAT/2012  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi – 66**

Dated 13/01/2012

**ORDER NO. 05 OF 2012**

Hon'ble Vice-President/HOD has been pleased to partially modify the sitting notified vide **Order No. 253 of 2011 for CESTAT, Bangalore to the extent indicated below:-**

From 16/01/2012 to 17/01/2012, Hon'ble Mr. P.G. Chacko, Member(Judicial) will hear Single Member matters.

From 18/01/2012 to 03/02/2012, Hon'ble Mr. P.G. Chacko, Member(Judicial) and Hon'ble Mr. B.S.V. Murthy, Member(Technical) will hear Division Bench matters.

**By Order**

  
**(S. Chandran)**  
**Registrar**

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**Registrar**